

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.021/926/2017  
Date of order : 23-03-2018

Between :

1.D.VenkatapathiRaju S/o sri Krishnam Raju,  
Aged about 57 years,  
Occ:;-Draftsmen, MES No.189040,  
O/o The Garrison Engineer (1)(R&D),  
Kanchanbagh, Hyderabad-500058. ....Applicant

AND

1. The Union of India rep. by the Secretary,  
Ministry of Defence, New Delhi.
2. The Chief Engineer, H Q,  
Southern Command,  
Pune – 411001.
3. Chief Engineer R & D,  
Picket, Secunderabad-500003.
4. Garrison Engineer (1) (R&D),  
Kanchanbagh, Hyderabad-500058. ...Respondents

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Counsel for the Applicant: Mr. K. Phani Raju

Counsel for the Respondents :Mrs.K.Rajitha, Sr.CGSC

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CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kanta Rao, Judicial Member )

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(Oral order per Hon'ble Mr.Justice R.Kanta Rao, Judicial Member )

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Both the learned counsel submitted that the applicant joined in the post to which he was transferred. Therefore no cause survives for adjudication in the Original Application.

2. Accordingly the Original Application is closed.

3. No order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 23<sup>rd</sup> March, 2018.  
Dictated in Open Court.

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